

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.11- IA/1054(AHM) 2024
In
CP(IB) 178 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
ALPS Liesure Holidays Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Vinodkumar Shah, PCS
(Liquidator in Person)

For the Respondent :

ORDER
(Hybrid Mode)

IA/1054(AHM) 2024

This is an Application filed by the Liquidator under Regulation 15 of IBBI(Liquidation Process) Regulations 2016 to place on record the 3rd Progress Report for the period 01.04.2024 to 30.06.2024 in the matter of Alps Liesure Holidays Private Limited with affidavit. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1054(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)